

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 230**  
**(IB)-1504(PB)/2019**

**IN THE MATTER OF:**

Corporation Bank  
Vs.

.... Petitioner

Patna Highway Projects Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 31.05.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Ms. Pooja Mahajan, Ms. Mahima Singh, and Mr.  
Gaurav Arora. Advs. for RP

**ORDER**

List on 06.07.2021.

**SD/-**

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

**SD/-**

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

31.05.2021  
Aarti Makker